

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3642
ANSWERED ON:18.04.2005
FISHING HARBOURS IN WEST BENGAL
Murmu Shri Rupchand

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of fishing harbours functioning in West Bengal during the last three years; and
- (b) the action taken to promote fisheries in the State?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): Four fishing harbours viz. namely Frasergunj in 24 Parganas (South) District, Digha (Stage-I), Digha (Stage-II) in Purba Medinipur District, Sultanpur (Dimond Harbour) in 24 Pargans (South) District, are functioning in West Bengal during the last three years.

(b): The Government of India has been providing financial and technical assistance under various Centrally Sponsored Schemes to promote the fisheries in West Bengal as detailed below:

i) Besides 4 (four) fishing harbours, 12 fish landing centers have been developed along the coast of West Bengal with the Central assistance and put to use. In addition, proposal for construction of 2 new fishing harbours one at Harwood Point in 24 Parganas (South) District and other at Petuaghat in Purba Medinipur District have been approved during March 2001 and March 2005 respectively.

ii) Under the scheme on Motorisation of Traditional Craft, a sum of Rs.100 lakhs has been released to the Government of West Bengal during the financial year 2004-05.

iii) The programme of Fresh Water Aquaculture Development has been implemented through 18 (eighteen) Fish Farmers Development Agencies (FFDAs) and 3 (three) Brackishwater Fish Farmers Development Agencies (BFDAs). Till 2003-04, an area of 116483 hectares has been brought under fish farming involving 3,83,640 beneficiaries. A total of 2,05,225 fish farmers have also been trained under this programme in improved fish farming practice.

iv) Under the programme on Saving-cum-Relief, a sum of Rs.120 lakhs released to the Government of West Bengal during the three financial years from 2002-03 to 2004-05 to cover a total of 40,000 marine fishers.

v) Under the programme on Fishermen Insurance, a sum of Rs.33.60 lakhs has been released through FISHCOPFED during the period of three financial years 2002-03 to 2004-05 to insure 4.8 lakhs fishers.

vi) Under the programme on Developments of Fishermen Houses, a sum of Rs.160.4 lakhs released to the State Government to financial years 2003-04 and 2004-05 to construct 1890 fishermen houses, 84 tube-wells and 4 community halls.